

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

Dated this Monday the 9th day of December 2002

Review Petition No. 45 of 2002 bab  
(In O.A.1055 of 1997)

C.K.Chaturvedi & 14 others - Applicants

Versus

Union of India and 26 others - Respondents

O R D E R

This is a Review Petition filed by Applicant in O.A.1055/97 (C.K.Chaturvedi & others Vs. Union of India & others) praying that OA be restored for being heard on merit by setting aside order dated 4.10.2002. The second prayer is that Applicants be granted their rightful seniority position.

2. It is seen on perusal of the order made on 4.10.2002 on the aforesaid OA itself (1055/97) that the OA has been dismissed as being hit by limitation and suffering from the infirmity of delay and laches. Therefore, the prayer being made through the present Review Petition is not a prayer that can be made through the process of Review Petition. Well as the Applicant may have a grievance against which order in the OA, the remedy lies somewhere else, and not in the filing of a Review Petition. The Applicant is obviously misguided.

3. In view of the above, the Review Petition is hereby dismissed, by circulation, without any need of notice to the other side.

B.N.Bahadur

(B.N.Bahadur)  
Member (A)

B.Dikshit

(Birendra Dikshit)  
Vice Chairman

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